NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 21.10.2021 (THURSDAY)

COURT – III (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 11 of 2021 in Comp. App. (AT) (Ins) No. 599 of 2020	Ketan Anant Raj & Anr. Vs. Dhanshyam Kantilal Patel Liquidator of Krishnai Hospital Pvt. Ltd. & Ors.	Mohit D. Ram	Geeta Lundwani-R1 Pankaj Tipathi Janak Shah-R2 Vidhi Sharda
2.	Comp. App. (AT) (Ins) No. 128 of 2021	Kushan Mitra Vs. Amit Goel & Anr.	Mohit D Ram Kushan Mitra	Manish Kaushik-R1 Mrityunjay Kumar Shailendra Singh Kumar-IRP

For Directions

3.	Competition App.	Ashok Kumar Vallabhanni.	Atul Sharma	Vasudha Singh -R1
	(AT) No. 37 of	Vs.		
	2019	Geetha SP Entertainment LLP & Ors.		

For Admission (Fresh Cases)

	bion (1 resir edses)			
4.	Comp. App. (AT) (Ins) No. 798 of 2021	Delhi Transport Corporation Vs. Trimax IT Infrastructure Services Ltd. & Ors.	Aviral Saxena	
5.	Comp. App. (AT) (Ins) No. 832 of 2021	Haridas Gautamkumar Dave Vs Indian Transformers Co Ltd. Through Its Interim Resolution Professional Mr Ankur Kumar & Anr.	Aditi	
6.	Comp. App. (AT) No. 75 of 2021	Smile Energy Pvt. Ltd. (Stuck Off) Through its Director – Rangchand Appikonda Vs. Registrar of Companies, Odisha	Mithun Shashank	KK Jha

For Admission (After Notice)

7.	Comp. App. (AT)	IFGL Refractories Ltd.	Pradhuman Gohil	Kumarjit Banerjee
	(Ins) No. 12 of	Vs.		
	2020	Agrawal Structure Mills (P) Ltd.		

8.	Comp. App (AT) (Ins) No. 956 of 2020	Vaibhav Goel & Anr. Vs. Deputy Commissioner of Income tax & Anr.	Kanishk Khetan	Easha Kadian Himanshu Raghvendra Singh- R1
9.	Comp. App. (AT) (Ins) No. 04 of 2021	Pani Logistics Through its sole proprietor, Kiran M. Jain Vs. Sona Alloys Pvt. Ltd. Through its Resolution Professional Vikas G Jain & Ors.	Vishakha Gupta	Sumit Kansal-R1 Senu Nizar-R2
10.	Comp. App. (AT) (Ins) No. 167 of 2021	AGC Networks Ltd. Vs. Reliance Capital Ltd. & Ors.	Tabrez Malawat	Pranjit Bhattacharya- R1 Abhishek Nanda-R4
11.	Comp. App. (AT) (Ins) No. 344 of 2021 & I.A. No. 1767 of 2021	Dhiraj Narsinghbhai Patel Vs. Lancer Laser Tech Ltd. & Anr.	Malak Bhatt	Honey Satpal Nipun Singhvi Samriddh Bindal-R1 Saurabh Sharma-R2
12.	Comp. App. (AT) (Ins) No. 452 of 2021	Mukund Choudhary & Anr. Vs. Subhash Kumar Kundra	Heena George	Honey Satpal-RP Samriddh Bindal
13.	Comp. App. (AT) (Ins) No. 586 of 2021	Rahul Khilnaani & Anr. Vs. Atul Kumar Jain	Anubhav Gupta	Ashish Makhija

For Hearing

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14.	Comp. App. (AT) (Ins) No. 596 of 2020 Part Heard	Ramjee Power Construction Ltd. Vs. Jharkhand Urja Sancharan Nigam Ltd.	Pandey Neeraj Rai Rachita Priyanka Rai	Akash Sharma Saurabh Jain
15.	Comp. App. (AT) No. 154 of 2020 Part Heard	Sri Dhanada Laboratories Pvt. Ltd. & Ors. Vs. Namireddy Raghu Ram Reddy & Ors.	S.Udaya Kumar Sagar	Nitin Chowdary Pavulari-R1 & R2
16.	Comp. App. (AT) (Ins) No. 755 of 2020	Sanjay Kumar Choudhary Vs. Creative Infraheights Pvt. Ltd. & Anr.	Praveen Mahajan	Anshuj Dhingra-R1 Vinod Chaurasia-IRP Riju Mani Talukkdar-RP
17.	Comp. App. (AT) No. 120 of 2020	S. Subramanian Vs. The Registrar of Companies, Chennai	Rohit Sharma	P.S. Singh
18.	Comp. App. (AT) No. 216 of 2020	Beeceelene Textile Mills Pvt. Ltd. & Ors. Vs. Radhakishan B. Ruchandani & Ors.	Mohit D. Ram	Dhiren R. Dave-R1

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By order of Hon'ble Acting Chairperson -sd/-

1. Notice Board

2. Website: www.nclat.nic.in

Registrar